

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. IA (COMPANIES. ACT)/161/2022 In C.P.(CAA)/197(MB)2021

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES: Adequate Infrastructure Private
 Limited**

APPEARANCE :

FOR THE APPLICANT : Adv. Chitragada Singh

**Section: 230-232 of Companies Act, 2013 &
Rule 32 of NCLT Rules, 2016**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.04.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)